

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Customs Appeal No. 68 of 2012- SM

(Arising out of OIA-05/COMMR/ACC-AHMEDABAD/2012 dated 30/03/2012 passed by Commissioner of CUSTOMS-AHMEDABAD)

Rupin Parikh

.....Appellant

Director M/s, Parikh Clearing Agency Pvt Ltd, 803 President House,
Opp. C N Vidyalaya, Ambawadi,
Ahmedabad
Gujarat

VERSUS

C.C.-Ahmedabad

.....Respondent

Custom House,
Near All India Radio Navrangpura,
Ahmedabad,
Gujarat

APPEARANCE:

Shri Amal Dave, Advocate appeared for the Appellant

Shri Vijay G Iyengar, Assistant Commissioner (AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

DATE OF HEARING: 10.11.2022

DATE OF DECISION:07.03.2023

RAMESH NAIR

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 67 of 2012.

**RAMESH NAIR
MEMBER (JUDICIAL)**

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